

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1073/252/(ND)/2018

IN THE MATTER OF:

Pr. Commissioner of IT-6

...PETITIONER

vs

ROC M/s Video Talk Technologies Pvt. Ltd.

...RESPONDENT

Section

Under Section 252

Order delivered on 12.09.2019

Coram:

Shri. P.S.N. Prasad,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj,

Hon'ble Member (Technical)

For the Petitioner

:

For the Corporate Debtor


:


For the ROC

: Ms. Sweety Khattar Kumar, ARO

ORDER

No one is present on behalf of the applicant at the time of hearing of the matter. AROC is present and consented to proceed further in the matter. The other respondents are not present and no has represented. In the interest of justice post the matter to 09.10.2019.


(V.K. Subburaj)
Member (T)


(P.S.N. Prasad)
Member (J)